OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

<u>ORDER</u>

The following postings and transfers are hereby made with immediate effect:

S.N.	Name of the Official	From	То
1	Ms. Ishika Jain, PA	PA in the Court of Ms. Charu Asiwal, ACJ/ARC/CCJ, Shahdara District.	PA in the Court of Ms. Manisha Tripathy, ASJ SC (POCSO) 02, Shahdara District.
2	Ms. Seema, PA, EC: 27480294	PA in the Vacant Court of JMFC (Digital Court) NI Act, Shahdara District.	PA in the Court of Ms. Charu Asiwal, ACJ/ARC/CCJ, Shahdara District.
3	Mr. Ashok Kumar, PA, EC: 74212014	PA in the Court of Ms. Manisha Tripathy, ASJ SC (POCSO) 02, Shahdara District.	PA in the Court of Ms. Manisha Bhau, JMFC NI Act, Shahdara, District, Karkardooma Courts, Delhi.
4	Mr. Yashashvi Kala, PA, S/o Mr. Salya Pal	PA in the Court of Ms. Padma Ladol, SCJ/RC, Shahdara District.	PA in the Court of Mr. Mohit Sharma, CJM, Shahdara District.
5	Mr. Rakesh Kumar, PA, EC: 17317205	PA in the Court of Mr. Mohit Sharma, CJM, Shahdara District.	PA in the Court of Ms. Padma Ladol, SCJ/RC, Shahdara District.
6	Mr. Talvinder Singh, PA EC: 28126222	PA in the Court of Sh. Vinod Kumar JMFC (NI Act) Digital Court-02, Shahdara District.	PA in the Court of Ms. Rahul Saini, JMFC-08, Shahdara District.
7	Ms. Yogita Rani, JA EC: 82522903		Reader in the Court of Dr. Sumedh Kumar Sethi, ASJ 05, Shahdara District.
8	Mr. Ashok Kumar, JA EC: 53578069	Reader in the Court of Dr. Sumedh Kumar Sethi, ASJ 05, Shahdara District.	JA in Record Room (Sessions) & Digitization Cell, Shahdara District.
9	Ms. Archana Singh, JA EC: 40316493	Reader in the Vacant Court of JMFC (Digital Court) NI Act, Shahdara District.	Reader in the Court of Ms. Sanghmitra, JMFC 01, Shahdara District.
10	Mr. Preshant Rastogi, JA, EC: 12057	Reader in the Court of Sh. Vinod Kumar JMFC (NI Act) Digital Court-02, Shahdara District.	Reader in the Court of Mr. Mohit Sharma, CJM, Shahdara District.
11	Mr. Shailendra Rawat, JA, EC: 73444183,	Reader in the Court of Mr. Mohit Sharma, CJM, Shahdara District.	Reader in the Court of Ms. Anushtha Srivastava, JMFC-05, Shahdara District.
12	Sh. Gurmeet Singh, JA EC:18926337	Reader in the Court of Ms. Anushtha Srivastava, JMFC-05, Shahdara District.	JA in Accounts Branch, Shahdara District.
13	Mr. Viresh Jain, JA, EC: 26452675	JA/Ahlmad in the Court of Mr. Mohammad Ehtesham, DJ-03, Shahdara District.	Ahlmad in the Court of Ms. Kiran Bansal, DJ (Comm. Court-02), Shahdara District.
14	Mr. Suraj, JA, EC: 63399702	Ahlmad in the Court of Ms. Shahzadi Halima Sadiya, JMFC Digital Traffic Court, Shahdara District.	



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S.N.	Name of the Official	From	То
15	Mr. Ravinder, JA, EC: 43065859	JA/Ahlmad in the Court of Ms. Kiran Bansal, DJ (Comm. Court-02), Shahdara District.	
16	Mr. Saurav Khari, JJA EC: 50079171	Ahlmad in the Vacant Court of JMFC (Digital Court) NI Act, Shahdara District	Ahlmad in the Court of Ms. Shahzadi Halima Sadiya, JMFC Digital Traffic Court, Shahdara District.

Note:

- Transferred official(s) at S.No. 1 to 6. 9, 10 & 13 are hereby stand relieved from their present place of posting and they are directed to report the place of posting immediately, without fail.
- Transferred official(s) shall handover the charge of all the court records in their custody along with the
 computer hardware and other peripherals, if any before relinquishing their duty at their respective
 transferor place.

 Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

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(SANJAY SHARMA-I)
Principal District & Sessions Judge

Shahdara District, KKD Courts, Delhi.

No. 11448 - 11456 Mmn./P&T/SHD/KKD/2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.

- 2. The Sr.A.O. (Judl) Admn.! & II, O/o the Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- 8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
- 9. PS to the undersigned.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi